

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.152 OF 2019

IN THE MATTER OF:

Sudama Chemtech Private Limited & Anr

Appellants

Vs

Girish Jetly & Anr

Respondents

For Appellant:- Mr. Anannya Ghosh, Advocate.

For Respondents:- Mr. Ketvr J. Shah, PCS.

ORDER

26.08.2019 - Learned counsel for appellant seeks and is granted extension of time by one week to file rejoinder failing which right to file the same shall stand closed without reference to Bench and the matter shall be taken up for hearing. Post the appeal for admission (after notice) on **17th September, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

BM/NN